

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP No. 125/CTB/2020

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Suresh Kothari -Vs- Rajat Buildcon India Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Mr. Vinay Kumar Jain, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

For Respondent (s)

Mr. Abhinav kardekar, Adv.
Ms. Gurpreet kaur Chawla, Adv. R1-6 & 9

ORDER

Ld. Counsel, Mr. S. K. Acharya, appearing for the petitioner. Ld. Counsel, Ms. Gurpreet Kaur Chawla, appearing for the respondent Nos. 1 to 6 & 9. List the matter by 26.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)